

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 3776

TO BE ANSWERED ON FRIDAY THE 24TH MARCH, 2017
CHAITRA 03, 1939 (SAKA)

GST ON LPG

3776. SHRI Y.V. SUBBA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether once Goods and Services Tax (GST) is rolled out, the price of LPG is also likely to go up as to tax the end product, i.e. LPG; and

(b) if so, the details thereof along with the proposed/expected GST on LPG and the price of LPG after GST?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a): Sir, as per Article 279A of the Constitution, the Goods and Services Tax Council shall make recommendations to the Union and the States on the taxes, cesses and surcharges levied by the Union, the States and the local bodies which may be subsumed in the goods and services tax. GST Council is yet to consider and recommend GST rate structure on LPG. Therefore, it is not known what effect levy of GST on LPG, if any, would have on the price of LPG.

(b): A Committee of officers from the Centre and State Governments has been constituted to discuss the fitment of the various goods and services and make recommendations in this regard. However, the GST Council is yet to take a final view on the details of the GST rate structure.
